National Company Law Tribunal

Allahabad Bench

CPNO. 168/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: May, Shobhnath and others Vs. Paism Andustrial complex Ltd, section of the companies ACT/1&B CODE: 7 of the I&B code 2016

SI. NO. Name Designation Representation Signature

1. ABMISMERAMENTE PCS PERINOWN, ABMINITER

CP NO.168/ALD/2017

Sh. Abhishek Mishra, PCS for the petitioner. The present petition is filed as a fresh case under Section 7 of the I & B Code, 2016.

The registry is directed to make scrutiny of the same and to furnish its report.

Meanwhile, a formal notice also be issued to the respondent company for filing objections, if any.

The matter to be listed on 29th November, 2017.

Dated:15.11.2017

2.

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)